

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 2 of 2014 in  
Appeal No. 165 of 2012**

**Dated :15<sup>th</sup> April, 2014**

**In the matter of:**

**Powergrid Corporation of India Ltd.**

**....Appellant(s)**

**Versus**

**C.E.R.C & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**02.05.2014.**

**COURT MASTER**